

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 110**  
**(IB)-268/ND/2021**  
**IA-2632/2021**

**IN THE MATTER OF:**

**Punjab National Bank** ... **Applicant/Petitioner**  
**Versus**  
**M/s. Shri Vishnu Eatables(INDIA)Ltd. & Ors.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 01.07.2021**

**CORAM:**

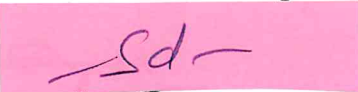
**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

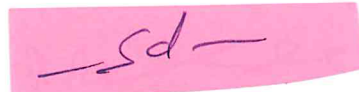
**PRESENT:** Mr. S K Sharma, Advocate for Petitioner PNB, Mr. Sabhay Choudhary

**ORDER**

**IA-2632/2021:** On request of the Ld. Counsel appearing for the Petitioner, list the matter along with IB-268/2021 on 09.07.2021.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**